

से चीन या पाकिस्तान—हमारी वायु-सीमा का अतिक्रमण करेगा, तो हम ने इस प्रकार की व्यवस्था कर दी है कि उन के वायुयानों को उसी समय मार गिराया जायेगा। मैं यह जानना चाहता हूँ कि क्या वह व्यवस्था पूर्ण हो चुकी है और उस के अन्तर्गत सभी आवश्यक कदम उठाए जा चुके हैं।

Shri Y. B. Chavan: I have already told the hon. House that certain steps are taken and further steps will have to be taken because I cannot say whether these things have reached or will ever reach a completely satisfactory stage. It has to be a continuous process. As far as the air violations in certain particular important sectors are concerned, steps have been taken.

श्री प्रकाशबीर शास्त्री : मैं यह जानना चाहता हूँ कि क्या संरक्षण मंत्री को उन के गुप्तचर विभाग के द्वारा इस प्रकार की जानकारी मिली है कि भारतीय सीमाओं से लगते हुए तिब्बती भागों में चीन की ओर से लड़ाकू विमानों की संख्या बहुत बढ़ा दी गई है और हवाई झड़ों का बहुत विस्तार कर दिया गया है।

Shri Y. B. Chavan: Yes; we have information about certain radar installations in those areas and at the same time about certain improvement in the air-field complexes. There is a certain improvement in the air force.

श्री जगबेब सिंह सिद्धास्ती : क्या सरकार को यह पता है कि जहाँ पर दोनों राज्यों की सीमाएँ मिलती हैं, वहाँ पर चीनी लोग निकट कर वायुयान से हमारे भेद ले जाते हैं ?

Shri Y. B. Chavan: That is exactly what I was trying to say. We have taken steps to prevent this.

श्री बागड़ी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि जैसे पहले चीन के प्रधान मंत्री, चाऊ-एन-लाई, हिन्दुस्तान की हवा

में से गुजरे, जिस के लिए देश को इजाजत नहीं थी, बल्कि बैं-अलकवामी इजाजत थी, क्या इन तीन महीनों में इस किस्म का कोई वाकया हुआ है और क्या हिन्दुस्तान की वायु में इस किस्म की कोई जबरी उड़ान हुई है या नहीं ?

श्री यशवन्तराव चव्हाण : नहीं।

श्री विश्वनाथ पाण्डेय : क्या सरकार को मालूम है कि गत जुलाई मास में चीन के द्वारा हिन्दुस्तान के आसाम और त्रिपुरा में स्थित सामरिक स्थानों के चित्र लिये गए और चीन के अखबारों में उन का प्रकाशन किया गया ?

Shri Y. B. Chavan: At least, as far as this particular field is concerned, no such activity was noticed.

Use of U.S. Arms by Pakistan

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- Shri Hari Vishnu Kamath:
 - Shri Rameshwar Tantia:
 - Shri Hem Barua:
 - Shri H. N. Mukerjee:
 - Shri Yashpal Singh:
 - Shri Vidya Charan Shukla:
 - Shri B. S. Pandey:
 - Shri S. C. Samanta:
 - Shri P. C. Borooah:
 - Shri Prakash Vir Shastri:
 - Shri Jagdev Singh Siddhanti:
 - Shri M. L. Dwivedi:
 - Shri Subodh Hansda:
 - Shrimati Savitri Nigam:
 - Shri S. M. Banerjee:
 - Shri Bade:
 - Shri Vishwa Nath Pandey:
 - Shri Harish Chandra Mathur:
 - Shri Hukam Chand Kachhavalya:
 - Shri D. D. Furi:
 - Shri Gokulananda Mohanty:
 - Shri Daljit Singh:
 - Shri Heda:
 - Shri P. L. Barupal:
 - Shri Kandar Lal:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 1146 on the 3rd May, 1965 and state:

(a) whether the reaction or opinion of the United States Government on

the use of U.S. arms by Pakistani troops in Kutch has been received; and

(b) if so, the gist thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). We were informed that the U.S. Government had taken up the matter with the Government of Pakistan and that this had had the desired effect.

Shri Hari Vishnu Kamath: Have the Government told the U.S. Government firmly, though gently, that the U.S. Government's silence on this question of perfidious misuse of American arms by Pakistan against India is tantamount to American connivance at Pakistan's crime and, therefore, is likely to be regarded by Indians as an unfriendly act towards India and, if so, what was their reaction to this?

Shri Swaran Singh: No, Sir, we did not put it in that form. We did point out to the use of American equipment by the Pakistani forces and we were assured that this matter would be taken up by the U.S. Government with the Pakistan authorities.

Shri Hari Vishnu Kamath: The Minister earlier said that it had the desired effect. Is the House to understand that the 'desired effect' has been the misuse of American arms again by Pakistan against India in Kashmir?

Shri Swaran Singh: The House should not understand that at all.

Shri Hari Vishnu Kamath: What does he mean?

Mr. Speaker: Order, order. The Member wants to know whether, in Kashmir also, the arms supplied by America have been used by Pakistan. This is the question.

Shri Swaran Singh: On that issue I would suggest that the Defence Minister may, at a later time, be able to give more information because the type of equipment that has been captured there is under examination by the Defence authorities.

Shri Hari Vishnu Kamath: A point of order, Sir. I could not hear the answer completely. Did he pass the back to the Defence Minister.

Mr. Speaker: He says that the arms that have been captured are being examined and the result will be known later.

Shri Hari Vishnu Kamath: The papers are full of that!

Mr. Speaker: Well, this is the answer.

Shri Tantia.

श्री रामेश्वर दांडिया : कच्छ में पाकिस्तान ने हमारे विद्रोह जो अमरीकी वृषियारों का उपयोग किया था क्या अमरीका को हमने उसके बारे में सूचना दी थी यदि दी थी तो उनका क्या जवाब आया ?

अध्यक्ष महोदय : वह तो कहा है उन्होंने ।

Shri Hem Barua: Has the attention of Government been drawn to a statement made by President Ayub Khan to the effect that they have the arms and ammunitions and it is for them to decide as to against whom these should be used and, if so, may I know whether Government have brought this to the notice of U.S.A. and if they have brought this to the notice of U.S.A., have the U.S.A. lodged at least a paper protest against Pakistan?

Shri Swaran Singh: I have seen the Press report of President Ayub's statement. He did say something to this effect. (*Interruptions*). We have been taking the view from the very beginning that this type of assurance is not easy of implementation, but I am not aware if U.S. Government have made any protest to President Ayub.

Mr. Speaker: Precisely the question was whether we had brought this statement of President Ayub Khan to the notice of American authorities.

Shri Swaran Singh: That was a public statement. We have not made any formal . . . (Interruptions).

Mr. Speaker: Order, order.

Shri Swaran Singh: We have not made any formal protest.

Shri Hem Barua: Do you make any difference whether he makes a statement like that in public or otherwise? He made that statement in a reception given to the American Ambassador at Karachi. Do not forget that it was an official reception and President Ayub Khan made the statement there; that has the weight of an official statement. It is a shame on your part . . . (Interruptions).

Mr. Speaker: Order, order.

Shri Hem Barua: I do not understand this. He wants to throw dust into our eyes. I hope you will not allow him to throw dust into our eyes by taking shelter under all sorts of pleas.

Mr. Speaker: Mr. Hem Barua must realise that he knows it much better than anybody—at least myself. I can only ask him to answer the question and it is for the House to do the rest. If my eyes are also blurred by that, then I will certainly interfere.

Shri H. N. Mukerjee: From the Minister's reply it is clear—if anything can be clear from what he says—that the United States Government did this dirty trick on us through Pakistan in Kutch and after the damage was done, is trying to fob us off with some idea of having spoken to Pakistan. May I know why this kind of thing is permitted? We highlight such things as our objections originally stated rather timidly by our Prime Minister about atrocious activities in Vietnam and elsewhere. We soft-pedal our criticisms of American atrocities in the hope of getting American generosity which finds shape in this kind of as-

sistance to those hostile to us. May I know why this kind of policy should continue?

Shri Swaran Singh: There are so many things mentioned in the question that it is not easy for me to reply to all that has been said . . .

Mr. Speaker: He might answer at least one of them.

Shri Swaran Singh: I have already said that we have protested to the United States Government about the use of American arms by the Pakistan authorities against India and there is no question of adopting any other attitude elsewhere and there is no question of timidity at all in this respect.

श्री यशपाल सिंह : मान लीजिये प्राप प्रोटेस्ट करते हैं और अमरीकी गवर्नमेंट भी इन्कार कर देती है। उसके इन्कार करने के बावजूद भी पाकिस्तान उन हथियारों का हमारे खिलाफ प्रयोग करता है तो फिर भारत सरकार क्या करेगी ?

Mr. Speaker: It is hypothetical.

Shri Vidya Charan Shukla: May I know whether Government have bothered to find out the nature of the desired effect that the American protestations or action had on Pakistan about the use of American arms against India by the Pakistan Army? May I also know the details of the desired effect, if Government have any knowledge about the desired effect?

Shri Swaran Singh: There are two things in this connection that I can mention. One is that the United States Government had conveyed to us that they had taken it up with the Pakistan Government and as a result of that they got further assurances from them that they will not be used. The second thing is that it is the United States Government's assessment that it was their pressure which

had some part to play in the stopping of the aggressive activities on that side by Pakistan.

Shri R. S. Pandey: Is it a fact that the United States Government have sent a high-powered military mission to Pakistan to verify the misuse of the arms given to them against India?

Shri Swaran Singh: The United States military observers are there all the time in Pakistan; I am not aware of any special high-powered military mission having been sent by the United States Government to Pakistan.

Shri S. C. Samanta: May I know the percentage of the U.S. arms and other arms that have been captured in the Kutch area and whether a report about this has been sent to America?

Shri Swaran Singh: The most obvious use of American arms in the Kutch area was the use of Patton tanks; and there was some other equipment also. There were two protests lodged with the United States Government about the use of American arms against India in the Kutch area.

Shri P. C. Borooh: May I know whether this American silence over the use of U.S. arms by Pakistan in Kutch has been considered by Government as an unfriendly act, as observed by our Minister of Parliamentary Affairs, and if so, whether this has been brought to the notice of the U.S. Government?

Shri Swaran Singh: I have already mentioned that we took it up with the U.S. Government and they did take this up with the Pakistan Government.

श्री प्रकाशवीर शास्त्री : हम दूसरे हथियारों का प्रयोग केवल कच्छ की सीमाओं पर ही नहीं हुआ है इससे पहले भी संरक्षण

मंत्री ने एक दो बार इस सदन में बताया है कि काश्मीर की सीमाओं पर भी घमरीकी हथियारों का प्रयोग पाकिस्तानी सैनिकों द्वारा किया गया है। ऐसी स्थिति में क्या विदेश मंत्री इस बात को सदन के द्वारा देश को बतायेंगे कि जब इस प्रकार की सूचना घमरीका को दी जाती है तो वह बहुत देर से खबर लेते हैं लेकिन पीछे जब कारगिल की चौकियाँ भारतीय सैनिकों ने ले लीं तो एक दम घमरीका एक्टिव हो गया है। भारत के इस असंतोष को क्या आप उन तक पहुंचाने की कृपा करेंगे ?

अध्यक्ष महोदय : यह एक सजेसन है।

श्री जगदेव सिंह सिद्धांती : घमरीका को आप लिख कर भेजते हैं : घमरीका चाहे उसका उत्तर दे या न दे, परन्तु आप अपनी ओर से क्या कार्रवाई उसके विरोध में करते हैं ?

श्री स्वर्ण सिंह : उत्तर तो वह देते हैं। मैंने कहा है कि उन्होंने उत्तर दिया है।

श्री म० सा० द्विवेदी : माननीय मंत्री जी ने बताया है कि जो हथियार कच्छ के क्षेत्र में प्रयोग किये जा रहे थे उनकी जांच की जा रही है। जहां तक घाखबारों का सम्बन्ध है, घाखबारों में खिल छपे हैं जिन में पाकिस्तानी हथियारों का उल्लेख है और उन पर पाकिस्तान के माकिंग भी हैं। मैं जानना चाहता हूँ कि क्या ऐसे माकिंग के भी कोई हथियार थे जिन को इरैज करके पाकिस्तान के माकिंग डाले गये हैं? क्या इस प्रकार की भी कोई जानकारी सरकार का है और यदि है तो क्या वह इसके बारे में बनवाने की कृपा करेगी ?

Shri Swaran Singh: That is a separate question for which I will require notice.

श्री म० सा० द्विवेदी : अगर हमें हथियारों का पता चल सकता है . . .

प्रध्वंस महोदय : किसी और सवाल पर पूछ लीजियेगा ।

Shrimati Savitri Nigam: In view of the assurance given by the Pakistan Government to the U.S. Government and the assurance given by the U.S. Government to us that U.S. arms will not be used against us, if U.S. arms are still being used by Pakistan against us, what particular action is Government proposing to take to stop this nonsense?

Mr. Speaker: In supplementaries unnecessary adjectives or insinuations should not be used.

Shrimati Savitri Nigam: I want to know what action Government is proposing to take.

Mr. Speaker: That could be asked in a simple, straightforward manner. At least the lady Members should avoid the use of such words.

Shri Swaran Singh: I have already mentioned the action that was taken in two specific cases.

Shri S. M. Banerjee: In reply to a previous question, the hon. Minister stated that to our protest they replied that they had issued instructions and would see that American arms were not used by Pakistan against us, and that it was partly due to their pressure and influence on Pakistan that they had this agreement. I would like to know whether it is implied that Pakistan always starts aggression because of their encouragement . . .

Shri Swaran Singh: No, I do not connect it.

Mr. Speaker: Shri Vishwa Nath Pandey. Shri Mathur.

Shri Nath Pal: May I point out that it is the invariable practice in this House that when questions are admitted for answers you do exercise the privilege to call other Members also than those whose names appear

in the list? If we were to restrict ourselves only to those Members whose names are in the list, we would be converting the question into another call attention notice. I would like to know how you want to guide us in this matter.

Mr. Speaker: I do call other Members also. But when so much time has already been taken and the question has been exhaustively dealt with, there is no need to call other Members. But whenever I feel it necessary, I certainly call them.

Shri Harish Chandra Mathur: May I know what is our Government's assessment of the attitude and reaction of the U.S. Government, whether they accept that Pakistan has committed one of the greatest international frauds so far political and military pacts are concerned, having taken arms and ammunition for use against communist countries, and now, being in collusion with communist countries, using these against us? What is Government's assessment? Does the Government of U.S.A. realise that one of the biggest international frauds has been committed on them? Are they in a position to have any control over the arms which they have already supplied to Pakistan?

Shri Swaran Singh: I agree with the hon. Member when he says that there were arms secured under certain pacts for a certain purpose, and the use of these against India is certainly a very clear violation of or departure from, whatever was their undertaking. We are quite clear in our own assessment. As to whether the U.S. Government is equally clear or not, we should leave it to them to decide for themselves.

Shri Harish Chandra Mathur: That was not my question. Of course, we are quite clear that it is the biggest political fraud; I am glad that the Minister says it. I am only asking him whether he has made any assessment—of course, he cannot say what reaction the U.S. Government should have; I do not say that; it is definitely

for the U.S. Government to have its own decisions and its own reactions—I am only asking whether you have been able . . .

Mr. Speaker: He should ask me.

Shri Harish Chandra Mathur: I am only asking through you whether the hon. Minister has been able to assess, that is, what is his assessment of U.S.A.'s attitude and reaction, whether they realise and recognise that this is one of the biggest political frauds committed on them. If they realise and understand it, the further question is only intended to stop Pakistan from using the arms against us. That question is whether the U.S. has any control now over the arms which they have supplied to Pakistan. What do we expect them to do? What is their control mechanism through which we expect the U.S.A. to control the use of arms already supplied to see that they are not used against us? I want a clear picture.

Shri Swaran Singh: I can understand the desire, but in a matter of this nature, no other Government would clearly share their own assessment with us, but there are signs that the U.S. Government are increasingly becoming aware of the Pakistani activities in various spheres and also their new-found friendship with many countries, but they have not made any public statement on that at all. So far as we are concerned, we are quite clear, but sometimes a matter which is quite clear to us may not be equally clear to other governments.

Shri Kapur Singh: May I know whether there is any truth in the story that at the time of Kutch hostilities U.S.A. warned us that American arms or no American arms, we must under no circumstances intrude, for retaliatory action into Pakistani territory?

Shri Swaran Singh: There was no such warning.

Shri Nath Pai: On a previous occasion when this matter of bringing to the U.S. Government the reaction of this country was mentioned in the

House, the Prime Minister volunteered to make this statement. In reply to my question the Prime Minister said that they had drawn the attention of the U.S. Government to the fact of use of American arms by Pakistan against this country, they were awaiting the American Government's reaction to this fact, that after that they would convey our real feeling about the use of American arms against this country's security. May I know how this assurance given by the Prime Minister on this very vital matter has been implemented by this Government?

Shri Swaran Singh: I have already ventured to point out that we took it up with the U.S. Government with the result that I have already mentioned.

Shri Nath Pai: My question was couched in the simplest possible language. There can be no scope for misunderstanding. I know they have drawn the attention of the U.S. Government to the fact of the abuse of arms given by them to fight communism, but then the Prime Minister assured us that after they had got the reaction of the U.S. Government, they would convey to the U.S. Government how strongly we feel that this is an unfriendly act by a friendly country.

Shri Swaran Singh: After this we have again taken it up with the U.S. Government, and we have conveyed the strong feelings of this House and the country on this matter.

Shri Bhagwat Jha Asaf: What is their reply?

Shri Swaran Singh: Their reply is what I have stated. They say that they themselves have taken it up with the Pakistan Government, with the result that I have already mentioned.

Shri Nath Pai: On a point of order. An assurance was given. The questions can be looked into. I had asked for an assurance from the Prime Minister that this feeling would be

conveyed at the highest level, at his level, and his assurance was that he would be personally conveying it. That question is being evaded. I want a categorical answer.

Shrimati Renu Chakravarty: So far there is nothing. That is clear.

Shri Nath Pal: The assurance was given categorically by the Prime Minister that he would take up the matter. I want to know whether the usual channel of the External Affairs Ministry was used, or whether he, as Prime Minister of this country, conveyed to the U.S. Government what we feel.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I am not aware of the assurance. I would like to consult the records. I do not think I said that I would take it up with the President or at the highest level, but I would be prepared to consult the proceedings.

Shri K. D. Malaviya: Is the Government aware of a view held by a section of our people that whenever it is a question of Pakistani aggression or injustice, our American friends promise to consider the matter, but whenever it is a question of some strong action taken by India to vindicate its honour and is considered not so unfair by the American friends, they just force us to take some action as in Kargil? Is the Government aware that such things are having their own bad reaction on the people of the country?

Shri Swaran Singh: Kargil has been mentioned. I would like to mention that the United States had nothing to do with this. There was a report of the United Nations and not of the United States. We should be factually clear. *(Interruptions.)*

12.00 hrs.

Mr. Speaker: In this way we cannot proceed during the Question Hour. I have repeatedly requested this. I do admit that sometimes the answers are not precise, are not clear or are not direct. My difficulty is that

I cannot get answers in a direct manner because questions also have inferences, arguments and many insinuations and conclusions, and many other things. That is my difficulty. If the supplementary is direct, certainly I would compel the Government to give a direct answer. Sometimes I fail to understand, myself, the question. How can I compel an answer from the Minister?

Shri Bhagwat Jha Azad: For the last fifteen minutes the supplementary questions are asked for a clear answer from the Government: what happened to the protests lodged by our Government about the military aid given to Pakistan? . . . *(Interruptions.)* I am saying that no straight answer has come.

Mr. Speaker: The answer to that has come. Next question.

Shri Hem Barua: Question No. 4.

Mr. Speaker: What is the pleasure of the House? We started at 11.20 and should we take sixty minutes? Or should we stop at 12.00?

Shri Harish Chandra Mathur: Whatever practice we adopt should be uniformly followed. Always there may be a loss of five or ten minutes every day. If we go beyond 12.00 today, we will have to go upto 12.05 or 12.10 on other days. So, the practice should be uniform.

Shri Shree Narayan Das: My point of order is . . .

Mr. Speaker: I am asking about the extension of question hour now. What is the pleasure of the House?

Shri Shree Narayan Das: Question Hour should continue . . . *(Interruptions.)*

Mr. Speaker: Order, order. Of course today we took about twenty minutes. It will not be usually done in this manner on the other days. Therefore, I think that we stop with questions now and proceed with the other business.